

# **IN THE HIGH COURT OF ORISSA, CUTTACK**

Institution of Applications for issue of Certified Copies.

Date : 03.01.2025									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	142/2025	03.01.2025	ABLAPL-14300/2024	YASHOBANT DAS	C.O.		Order Dtd. 2024-12-19	BAIL-1	(Seat No-15)
2	143/2025	03.01.2025	CRLMC-4700/2024	PRATAP SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-12		(Seat No-15)
3	144/2025	03.01.2025	CRLMC-4681/2024	R. K. SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-15)
4	145/2025	03.01.2025	CRLMC-4569/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-15)
5	146/2025	03.01.2025	CRLMC-4657/2024	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-15)
6	147/2025	03.01.2025	CRLMC-4773/2024	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-15)
7	148/2025	03.01.2025	BLAPL-12898/2024	SANJEEV UDGATA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-2	(Seat No-8)
8	149/2025	03.01.2025	CRLMC-4836/2024	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-8)
9	152/2025	03.01.2025	CONTC-6572/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-8)
10	153/2025	03.01.2025	CONTC-6571/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-		(Seat No-

						15	13		8)
11	154/2025	03.01.2025	CONTC-6570/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-8)
12	155/2025	03.01.2025	CONTC-6577/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-8)
13	157/2025	03.01.2025	CONTC-6575/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13	CONTEMP T	(Seat No-5)
14	158/2025	03.01.2025	CONTC-6795/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-5)
15	159/2025	03.01.2025	CONTC-6833/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13	CONTEMP T	(Seat No-5)
16	160/2025	03.01.2025	CONTC-6836/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-5)
17	161/2025	03.01.2025	CONTC-6823/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-5)
18	162/2025	03.01.2025	CONTC-6825/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-5)
19	163/2025	03.01.2025	CONTC-6579/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13	CONTEMP T	(Seat No-2)
20	164/2025	03.01.2025	CONTC-6580/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-2)
21	165/2025	03.01.2025	CONTC-6793/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-2)
22	166/2025	03.01.2025	CONTC-6792/2024	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-13		(Seat No-2)
23	167/2025	03.01.2025	CONTC-6997/2024	S.SAHOO	C.O.	COURT	Order Dtd.		(Seat

			4			NO. 15	2024-12- 13		No- 2)
24	168/20 25	03.01.2025	CONTC- 6787/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
25	169/20 25	03.01.2025	CONTC- 6783/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
26	170/20 25	03.01.2025	CONTC- 6628/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
27	171/20 25	03.01.2025	CONTC- 6627/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
28	172/20 25	03.01.2025	CONTC- 6839/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
29	173/20 25	03.01.2025	CONTC- 6998/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
30	174/20 25	03.01.2025	CONTC- 6999/202 4	S.SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
31	176/20 25	03.01.2025	CRLMC- 4359/202 4	B N SHADNGI	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23		(Sea t No- 2)
32	177/20 25	03.01.2025	CRLMC- 4795/202 4	R K SAHOO	C.O.	COUR T NO. 15	Order Dtd. 2025-01- 29		(Sea t No- 2)
33	178/20 25	03.01.2025	CONTC- 7483/202 4	A SUNDARAY	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 13		(Sea t No- 2)
34	179/20 25	03.01.2025	CRLMC- 4261/202 4	P K MOHANTY	C.O.	COUR T NO. 15			(Sea t No- 2)
35	180/20 25	03.01.2025	CRLMC- 4851/202 4	J LENKA	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23		(Sea t No- 2)
36	181/20	03.01.2025	CRLMC-	P MISHRA	C.O.	COUR	Order		(Sea

	25		4840/2024			T NO. 15	Dtd. 2024-12-23		t No- 2)
37	182/2025	03.01.2025	CRLMC-4838/2024	S P SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
38	183/2025	03.01.2025	CRLMC-4830/2024	S K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
39	184/2025	03.01.2025	CRLMC-4825/2024	K K RATH	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
40	185/2025	03.01.2025	CRLMC-4810/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
41	187/2025	03.01.2025	CRLMC-4785/2024	Y DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
42	188/2025	03.01.2025	CRLMC-4728/2024	G R PTRIA	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
43	189/2025	03.01.2025	CRLMC-4784/2024	L MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
44	190/2025	03.01.2025	CRLMC-4718/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
45	191/2025	03.01.2025	CRLMC-4620/2024	S K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
46	192/2025	03.01.2025	CRLMC-4612/2024	L ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No- 2)
47	193/2025	03.01.2025	CRLMC-4596/2024	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No- 2)
48	194/2025	03.01.2025	WP (C) - 31351/2024	T. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No- 2)

49	195/2025	03.01.2025	CRLMC-4600/2024	M K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-02-17		(Seat No-2)
50	196/2025	03.01.2025	WP (C) - 31167/2024	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2025-04-16	WRIT BRANCH-8	(Seat No-39)
51	197/2025	03.01.2025	CRLMC-3576/2024	C R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-12-03		(Seat No-39)
52	198/2025	03.01.2025	CRLMC-4164/2024	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-39)
53	199/2025	03.01.2025	WP (C) - 31184/2024	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2025-04-16		(Seat No-39)
54	200/2025	03.01.2025	CRLMC-4412/2024	D K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-12-23		(Seat No-39)
55	201/2025	03.01.2025	CRLMC-4419/2024	P BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Seat No-39)
56	202/2025	03.01.2025	CRLMC-4787/2024	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-39)
57	203/2025	03.01.2025	BLAPL-11976/2024	C RANA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-39)
58	204/2025	03.01.2025	BLAPL-12900/2024	DR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-39)
59	205/2025	03.01.2025	BLAPL-12419/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-39)
60	206/2025	03.01.2025	BLAPL-12811/2024	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-39)
61	208/2025	03.01.2025	BLAPL-12906/2024	PK MOHANTY	C.O.	COURT NO.	Order Dtd. 2025-01-		(Seat No-

						15	02		39)
62	209/2025	03.01.2025	BLAPL-12912/2024	TK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-2	(Seat No-8)
63	210/2025	03.01.2025	CRLMC-4798/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-8)
64	211/2025	03.01.2025	CRLMC-4799/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-8)
65	212/2025	03.01.2025	BLAPL-12894/2024	AK DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-1	(Seat No-15)
66	213/2025	03.01.2025	CRLMC-4801/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-15)
67	214/2025	03.01.2025	BLAPL-12500/2024	A PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-1	(Seat No-6)
68	215/2025	03.01.2025	CRLMC-4786/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-6)
69	216/2025	03.01.2025	BLAPL-12892/2024	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-2	(Seat No-12)
70	217/2025	03.01.2025	CRLMC-4802/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-12)
71	218/2025	03.01.2025	BLAPL-12899/2024	JP KAR	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-1	(Seat No-15)
72	219/2025	03.01.2025	CRLMC-4804/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-30		(Seat No-15)
73	220/2025	03.01.2025	BLAPL-12915/2024	RR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(Seat No-15)
74	221/2025	03.01.2025	CRLMC-4805/2024	T R DAS	C.O.	COURT	Order Dtd.		(Seat

			4			NO. 15	2025-01-30		No-15)
75	223/2025	03.01.2025	WP (C) - 14145/2024	M MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-02-04	WRIT BRANCH-3	(Seat No-28)
76	224/2025	03.01.2025	WP (C) - 23189/2024	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 14	Order Dtd. 2025-01-02		(Seat No-28)
77	225/2025	03.01.2025	WP (C) - 39403/2021	S GUPTA	C.O.	COURT NO. 14	Order Dtd. 2024-12-18	WRIT BRANCH-6	(Seat No-24)
78	226/2025	03.01.2025	WP (C) - 36536/2023	S GUPTA	C.O.	COURT NO. 14	Order Dtd. 2024-12-18	WRIT BRANCH-3	(Seat No-14)
79	227/2025	03.01.2025	WP (C) - 263/2022	S GUPTA	C.O.	COURT NO. 14	Order Dtd. 2024-12-18	WRIT BRANCH-6	(Seat No-35)
80	228/2025	03.01.2025	WP (C) - 390/2022	S GUPTA	C.O.	COURT NO. 14	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-39)
81	229/2025	03.01.2025	WP (C) - 3515/2020	B.K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-01-02	WRIT BRANCH-6	(Seat No-35)
82	230/2025	03.01.2025	FAO-517/2020	B.K. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-01-02	MISC. APPEAL SEC.	(Seat No-9)
83	231/2025	03.01.2025	MACA-68/2020	M/S. K.C.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024-10-08	MISC. APPEAL SEC.	(Seat No-7)
84	232/2025	03.01.2025	MACA-68/2020	S K DASH	C.O.	COURT NO. 25	Order Dtd. 2024-10-08	MISC. APPEAL SEC.	(Seat No-7)
85	233/2025	03.01.2025	WP (C) - 32813/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-7)
86	234/2025	03.01.2025	WP (C) - 32303/2024	M KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH-3	(Seat No-12)
87	235/20	03.01.2025	WP (C) -	RANJIT	C.O.	COUR	Order	WRIT	(Sea

	25		32253/2024	SAMAL		T NO. 25	Dtd. 2025-01-02	BRANCH-3	t No-11)
88	236/2025	03.01.2025	WP (C) - 31080/2024	M KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH-3	(Seat No-11)
89	237/2025	03.01.2025	WP (C) - 873/2022	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	WRIT BRANCH-7	(Seat No-44)
90	238/2025	03.01.2025	WP (C) - 388/2022	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-39)
91	239/2025	03.01.2025	WP (C) - 27175/2024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2024-11-13		(Seat No-39)
92	240/2025	03.01.2025	WP (C) - 386/2022	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 2024-12-18	WRIT BRANCH-8	(Seat No-39)
93	241/2025	03.01.2025	WP (C) - 31089/2024	M KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH-5	(Seat No-32)
94	242/2025	03.01.2025	WP (C) - 32012/2024	A K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
95	243/2025	03.01.2025	WP (C) - 32139/2024	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH-1	(Seat No-2)
96	244/2025	03.01.2025	WP (C) - 28335/2024	J P KAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-2)
97	245/2025	03.01.2025	WP (C) - 31957/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-2)
98	246/2025	03.01.2025	WP (C) - 32824/2024	S K RATH	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	WRIT BRANCH-8	(Seat No-41)
99	247/2025	03.01.2025	WP (C) - 32191/2024	RANJIT SAMAL	C.O.	COURT	Order Dtd.		(Seat t

			24			NO. 25	2025-01- 02		No- 41)
10 0	248/20 25	03.01.2025	WP (C) - 32062/20 24	M KAR	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02	WRIT BRANCH- 8	(Sea t No- 29)
10 1	250/20 25	03.01.2025	WP (C) - 262/2022	S GUPTA	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 18	WRIT BRANCH- 6	(Sea t No- 35)
10 2	251/20 25	03.01.2025	WP (C) - 32508/20 24	DILLIP KUMAR RAY	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02	WRIT BRANCH- 3	(Sea t No- 12)
10 3	252/20 25	03.01.2025	WP (C) - 32195/20 24	RANJIT SAMAL	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02	WRIT BRANCH (DIVISI ON BENCH- 1)	(Sea t No- 108)
10 4	254/20 25	03.01.2025	MACA- 676/2016	J DEHURY	C.O.	COUR T NO. 25	Order Dtd. 2019-01- 18	MISC. APPEAL SEC.	(Sea t No- 9)
10 5	255/20 25	03.01.2025	WP (C) - 29100/20 24	B BEHERA	C.O.	COUR T NO. 25	Order Dtd. 9999-12- 31		(Sea t No- 9)
10 6	256/20 25	03.01.2025	WP (C) - 32809/20 24	S K RATH	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02	WRIT BRANCH- 5	(Sea t No- 21)
10 7	257/20 25	03.01.2025	WP (C) - 32169/20 24	M KAR	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02		(Sea t No- 21)
10 8	258/20 25	03.01.2025	WP (C) - 26293/20 24	P K MOHANTY	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02		(Sea t No- 21)
10 9	259/20 25	03.01.2025	WP (C) - 31974/20 24	SUMANTA DAS	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02		(Sea t No- 21)
11 0	260/20 25	03.01.2025	WP (C) - 2270/202 2	S GUPTA	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 18	WRIT BRANCH- 3	(Sea t No- 28)
11 1	261/20 25	03.01.2025	WP (C) - 31327/20 24	GOPINATH SETHI	C.O.	COUR T NO.	Order Dtd. 2025-01-	WRIT BRANCH- 5	(Sea t No-

						25	02		22)
11 2	262/20 25	03.01.2025	WP (C) - 1501/202 2	S GUPTA	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 18	WRIT BRANCH- 1	(Sea t No- 30)
11 3	263/20 25	03.01.2025	WP (C) - 24630/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02		(Sea t No- 30)
11 4	264/20 25	03.01.2025	CRLMC- 4789/202 3	M ROUT	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 12	CRIMINA L MISC	(Sea t No- 3)
11 5	265/20 25	03.01.2025	CRLMC- 4992/202 3	M R BARIK	C.O.	COUR T NO. 15	Order Dtd. 2025-01- 16	CRIMINA L MISC	(Sea t No- 1)
11 6	266/20 25	03.01.2025	CRLMC- 4992/202 3	S BISWAL	C.O.	COUR T NO. 15	Order Dtd. 2025-01- 16	CRIMINA L MISC	(Sea t No- 1)
11 7	270/20 25	03.01.2025	CRLMC- 1889/202 4	B B MALLICK	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23	CRIMINA L MISC	(Sea t No- 7)
11 8	272/20 25	03.01.2025	CRLMC- 2138/202 4	P K MISHRA	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23		(Sea t No- 7)
11 9	274/20 25	03.01.2025	CRLMC- 2138/202 4	M R BARIK	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23		(Sea t No- 7)
12 0	277/20 25	03.01.2025	CRLMC- 2103/201 7	S. BARIK	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23	CRIMINA L MISC	(Sea t No- 6)
12 1	283/20 25	03.01.2025	CRLMC- 2622/202 4	H B JENA	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23	CRIMINA L MISC	(Sea t No- 5)
12 2	285/20 25	03.01.2025	CRLMC- 2622/202 4	T K NAYAK	C.O.	COUR T NO. 15	Order Dtd. 2024-12- 23	CRIMINA L MISC	(Sea t No- 5)
12 3	287/20 25	03.01.2025	BLAPL- 12927/20 24	M K PANI	C.O.	COUR T NO. 15		BAIL-2	(Sea t No- 8)
12 4	288/20 25	03.01.2025	FAO- 171/2024	B MAHALI	C.O.	COUR T	Order Dtd.	MISC. APPEAL	(Sea t

						NO. 23	2025-01- 16	SEC.	No- 9)
12 5	290/20 25	03.01.2025	WP (C) - 30815/20 24	R R DAS	C.O.	COUR T NO. 23	Order Dtd. 2024-12- 24		(Sea t No- 9)
12 6	298/20 25	03.01.2025	WP (C) - 1652/201 4	T SWAIN	C.O.	COUR T NO. 23	Order Dtd. 2025-01- 02	WRIT BRANCH- 2	(Sea t No- 7)
12 7	299/20 25	03.01.2025	WP (C) - 18997/20 24	B.K. SWAIN	C.O.	COUR T NO. 23	Order Dtd. 2024-12- 24		(Sea t No- 7)
12 8	300/20 25	03.01.2025	WP (C) - 27167/20 24	SARAT CHANDRA MEKAP	C.O.	COUR T NO. 23	Order Dtd. 2025-01- 02		(Sea t No- 7)
12 9	301/20 25	03.01.2025	WP (C) - 32843/20 24	P K BARIK	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 27	WRIT BRANCH- 2	(Sea t No- 6)
13 0	302/20 25	03.01.2025	CRLMC- 4815/202 4	RANJAN KUMAR SAHOO	C.O.	COUR T NO. 21	Order Dtd. 2024-12- 23		(Sea t No- 6)
13 1	303/20 25	03.01.2025	WP (C) - 29447/20 24	S K BISWAL	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 31		(Sea t No- 6)
13 2	304/20 25	03.01.2025	WP (C) - 29427/20 24	SUBHENDU KUMAR DAS	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 30		(Sea t No- 6)
13 3	305/20 25	03.01.2025	WP (C) - 31371/20 24	A K SWAIN	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 02		(Sea t No- 6)
13 4	306/20 25	03.01.2025	WP (C) - 28934/20 24	L D SAHU	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 02		(Sea t No- 6)
13 5	307/20 25	03.01.2025	ABLAPL- 14977/20 24	S.P.DAS	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 02	BAIL-1	(Sea t No- 15)
13 6	308/20 25	03.01.2025	WP (C) - 31366/20 24	M K MOHANTY	C.O.	COUR T NO. 21	Order Dtd. 2025-01- 02	WRIT BRANCH (DIVISI ON BENCH-	(Sea t No- 102)

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137	309/2025	03.01.2025	WP (C) - 28962/2024	M R ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-01-02		(Seat No-102)
138	310/2025	03.01.2025	WP (C) - 32466/2024	S P SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-01-02	WRIT BRANCH-2	(Seat No-6)
139	311/2025	03.01.2025	WP (C) - 29495/2024	P BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-01-02		(Seat No-6)
140	313/2025	03.01.2025	WP (C) - 28930/2024	M R ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-01-02		(Seat No-6)
141	314/2025	03.01.2025	ABLAPL-7786/2024	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-05	BAIL-2	(Seat No-9)
142	315/2025	03.01.2025	WP (C) - 29803/2024	S MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-9)
143	316/2025	03.01.2025	WP (C) - 32839/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	WRIT BRANCH-3	(Seat No-12)
144	317/2025	03.01.2025	ABLAPL-14981/2024	C.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-14)
145	318/2025	03.01.2025	ABLAPL-14976/2024	P.K.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-14)
146	319/2025	03.01.2025	ABLAPL-14980/2024	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-14)
147	320/2025	03.01.2025	ABLAPL-9588/2024	P.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-06		(Seat No-14)

148	321/2025	03.01.2025	ABLAPL-14912/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-14)
149	322/2025	03.01.2025	ABLAPL-14987/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-1)
150	323/2025	03.01.2025	ABLAPL-14978/2024	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-1)
151	324/2025	03.01.2025	ABLAPL-14913/2024	S.K.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No-1)
152	325/2025	03.01.2025	ABLAPL-14908/2024	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-2)
153	326/2025	03.01.2025	ABLAPL-14914/2024	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-2)
154	327/2025	03.01.2025	CRLA-179/2014	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
155	328/2025	03.01.2025	CRLA-745/2011	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-11)
156	329/2025	03.01.2025	CRLA-1262/2024	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
157	330/2025	03.01.2025	CRLA-1291/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
158	331/2025	03.01.2025	ABLAPL-14919/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-01-02		(Seat No-11)

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159	332/2025	03.01.2025	CRLA-1269/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
160	333/2025	03.01.2025	BLAPL-12951/2024	JR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-11)
161	334/2025	03.01.2025	BLAPL-12927/2024	D.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Seat No-8)
162	335/2025	03.01.2025	ABLAPL-14903/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-8)
163	336/2025	03.01.2025	WP (C) - 32373/2024	A K ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-01-10	WRIT BRANCH-8	(Seat No-39)
164	337/2025	03.01.2025	ABLAPL-14916/2024	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-01-02		(Seat No-39)
165	338/2025	03.01.2025	BLAPL-12944/2024	J.KAMILA	C.O.	COURT NO. 3	Order Dtd. 2025-01-02		(Seat No-39)
166	339/2025	03.01.2025	WP (C) - 26939/2024	A SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-22		(Seat No-39)
167	340/2025	03.01.2025	ABLAPL-14904/2024	BIKASH PARIJA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-39)
168	341/2025	03.01.2025	RPFAM-211/2024	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2025-01-28		(Seat No-39)
169	342/2025	03.01.2025	RPFAM-320/2024	G B PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-01-28		(Seat No-39)
17	343/20	03.01.2025	BLAPL-	K.K.PANDA	C.O.	COUR	Order		(Sea

0	25		12939/2024			T NO. 3	Dtd. 2025-01-02		t No- 39)
17 1	344/2025	03.01.2025	RPFAM-225/2024	D SWAIN	C.O.	COUR T NO. 20	Order Dtd. 2025-01-13		(Sea t No- 39)
17 2	345/2025	03.01.2025	ABLAPL-14910/2024	SARAT DASH	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 39)
17 3	346/2025	03.01.2025	BLAPL-12949/2024	N.MALLICK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Sea t No- 8)
17 4	347/2025	03.01.2025	CRLA-1295/2024	HIMANSHU KUMR BHOL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
17 5	348/2025	03.01.2025	BLAPL-12941/2024	J.P.KAR	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
17 6	349/2025	03.01.2025	ABLAPL-14917/2024	SIBA PRASAD SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
17 7	350/2025	03.01.2025	BLAPL-12937/2024	HIMANSHU KUMR BHOL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
17 8	351/2025	03.01.2025	BLAPL-9410/2024	B.DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
17 9	352/2025	03.01.2025	BLAPL-12925/2024	DINESH KUMAR DALAI	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02		(Sea t No- 8)
18 0	353/2025	03.01.2025	BLAPL-12957/2024	A.PATTANAIAK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Sea t No- 17)

181	354/2025	03.01.2025	BLAPL-12921/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-17)
182	355/2025	03.01.2025	BLAPL-12938/2024	M.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Seat No-12)
183	356/2025	03.01.2025	BLAPL-12929/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-12)
184	359/2025	03.01.2025	WP (C) - 32462/2024	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	WRIT BRANCH-3	(Seat No-12)
185	360/2025	03.01.2025	MATA-37/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	FIRST APPEAL	(Seat No-4)
186	362/2025	03.01.2025	WP (C) - 29655/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-4)
187	363/2025	03.01.2025	WP (C) - 29655/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-4)
188	364/2025	03.01.2025	WP (C) - 31712/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	WRIT BRANCH-7	(Seat No-48)
189	366/2025	03.01.2025	WP (C) - 32334/2024	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-48)
190	367/2025	03.01.2025	WP (C) - 32892/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-02-05	WRIT BRANCH-4	(Seat No-17)
191	368/2025	03.01.2025	WP (C) - 32893/2024	B B MALLICK	C.O.	COURT NO.	Order Dtd. 2025-02-		(Seat No-

						1	05		17)
19 2	370/20 25	03.01.2025	WP (C) - 32943/20 24	B B MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05		(Sea t No- 17)
19 3	371/20 25	03.01.2025	WP (C) - 32941/20 24	B B MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05		(Sea t No- 17)
19 4	373/20 25	03.01.2025	WP (C) - 32737/20 24	B B MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05	WRIT BRANCH- 1	(Sea t No- 2)
19 5	375/20 25	03.01.2025	WP (C) - 32782/20 24	B B MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05	WRIT BRANCH- 8	(Sea t No- 40)
19 6	377/20 25	03.01.2025	WP (C) - 32891/20 24	B B MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05	WRIT BRANCH (DIVISI ON BENCH- 2)	(Sea t No- 109)
19 7	404/20 25	03.01.2025	WP (C) - 22071/20 24	D. K. JENA	C.O.	COUR T NO. 1	Order Dtd. 2025-01- 02		(Sea t No- 109)
19 8	427/20 25	03.01.2025	MATA- 37/2023	M.DAS	C.O.	COUR T NO. 1	Order Dtd. 2025-01- 02	FIRST APPEAL	(Sea t No- 4)
19 9	428/20 25	03.01.2025	WP (C) - 32730/20 24	B.B.MALLICK	C.O.	COUR T NO. 1	Order Dtd. 2025-02- 05		(Sea t No- 4)
20 0	430/20 25	03.01.2025	WP (C) - 31805/20 24	M.NAIK	C.O.	COUR T NO. 1	Order Dtd. 2025-01- 02		(Sea t No- 4)
20 1	431/20 25	03.01.2025	MACA- 935/2016	S.R.OJHA	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 12	MISC. APPEAL SEC.	(Sea t No- 1)
20 2	432/20 25	03.01.2025	MACA- 935/2016	S.SWAIN	C.O.	COUR T NO. 25	Order Dtd. 2024-12- 12	MISC. APPEAL SEC.	(Sea t No- 1)
20 3	433/20 25	03.01.2025	BLAPL- 12902/20 24	K DAS	C.O.	COUR T NO. 25	Order Dtd. 2025-01- 02		(Sea t No- 1)

204	434/2025	03.01.2025	BLAPL-12523/2024	RK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-02	BAIL-1	(Seat No-3)
205	435/2025	03.01.2025	BLAPL-12923/2024	GR PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-3)
206	436/2025	03.01.2025	BLAPL-12727/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-02		(Seat No-3)
207	437/2025	03.01.2025	ABLAPL-14679/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(Seat No-3)
208	440/2025	03.01.2025	CRLMC-4777/2024	S.R.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-3)
209	441/2025	03.01.2025	BLAPL-12914/2024	K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Seat No-8)
210	442/2025	03.01.2025	CRLMC-4659/2024	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-8)
211	443/2025	03.01.2025	CRLMC-4665/2024	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-8)
212	444/2025	03.01.2025	BLAPL-12908/2024	S.C.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-1	(Seat No-6)
213	445/2025	03.01.2025	CRLMC-4649/2024	S.BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-09		(Seat No-6)
214	446/2025	03.01.2025	WP (C) - 82/2025	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-03		(Seat No-6)
215	447/2025	03.01.2025	CRLMC-3883/2024	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-07		(Seat No-6)

216	448/2025	03.01.2025	BLAPL-12868/2024	S.C.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-02	BAIL-2	(Seat No-17)
217	450/2025	03.01.2025	MACA-688/2020	C.RANA	C.O.	COURT NO. 15	Order Dtd. 2024-12-19	MISC. APPEAL SEC.	(Seat No-1)
218	452/2025	03.01.2025	WP (C) - 34667/2022	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
219	453/2025	03.01.2025	BLAPL-11910/2024	PK DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	BAIL-1	(Seat No-14)
220	454/2025	03.01.2025	ABLAPL-14975/2024	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-01-02		(Seat No-14)
221	455/2025	03.01.2025	ABLAPL-14957/2024	PN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-01-02	BAIL-1	(Seat No-6)
222	457/2025	03.01.2025	WP (C) - 18045/2024	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-01-02	WRIT BRANCH-8	(Seat No-29)
223	458/2025	03.01.2025	ABLAPL-14946/2024	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-01-02	BAIL-1	(Seat No-2)
224	459/2025	03.01.2025	ABLAPL-14950/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-2)
225	460/2025	03.01.2025	OJC-1997/2002	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
226	461/2025	03.01.2025	MACA-40/2022	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-12-23	MISC. APPEAL SEC.	(Seat No-7)
227	463/2025	03.01.2025	CRLA-570/2015	K K NATH	C.O.	COURT NO.	Order Dtd. 9999-12-	CRIMINAL APPEAL	(Seat No-

						5	31		5)
228	464/2025	03.01.2025	CRLMC-4910/2024	D.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-13		(Seat No-5)
229	465/2025	03.01.2025	BLAPL-11716/2024	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-01-02		(Seat No-5)
230	468/2025	03.01.2025	WP (C) - 1772/2022	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-01-02	WRIT BRANCH-5	(Seat No-32)
231	469/2025	03.01.2025	TRP (C) - 148/2018	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-27	M.J.C.	(Seat No-6)
232	470/2025	03.01.2025	TRP (C) - 417/2024	SP SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-01-03		(Seat No-6)
233	471/2025	03.01.2025	WP (C) - 2631/2023	N D TRIPAHY	C.O.	COURT NO. 16	Order Dtd. 2024-11-04	WRIT BRANCH-7	(Seat No-5)
234	479/2025	03.01.2025	BLAPL-12799/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2024-12-23		(Seat No-5)
235	483/2025	03.01.2025	CRLMC-3869/2024	B MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-01-02		(Seat No-5)
236	484/2025	03.01.2025	LAA-53/2011	N.ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-12-06	FIRST APPEAL	(Seat No-7)
237	485/2025	03.01.2025	BLAPL-12836/2024	B DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-02	BAIL-1	(Seat No-14)
238	486/2025	03.01.2025	WP (C) - 33468/2023	RCH ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-01-02	WRIT BRANCH-1	(Seat No-30)
239	487/2025	03.01.2025	CRLA-599/2013	J SAHOO	C.O.	COURT NO. 9	Order Dtd. 2025-02-03	CRIMINAL APPEAL	(Seat No-6)
240	488/2025	03.01.2025	BLAPL-10137/20	RK MALLICK	C.O.	COURT	Order Dtd.		(Seat

			24			NO. 9	2025-01-02		No-6)
241	490/2025	03.01.2025	CRLMC-4870/2024	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01-02		(Seat No-6)
242	491/2025	03.01.2025	CRLMC-4845/2024	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2025-01-02		(Seat No-6)
243	492/2025	03.01.2025	ABLAPL-11793/2024	AK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-6)
244	494/2025	03.01.2025	BLAPL-8717/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-1	(Seat No-4)
245	495/2025	03.01.2025	BLAPL-13060/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02	BAIL-2	(Seat No-12)
246	496/2025	03.01.2025	BLAPL-3519/2024	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03		(Seat No-12)
247	499/2025	03.01.2025	BLAPL-12786/2024	D. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	BAIL-1	(Seat No-6)
248	150/2025	03.01.2025	WP (C) - 30294/2024	SURYA NARAYAN BEHERA	GENERAL		Final Order	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
249	151/2025	03.01.2025	FAO-423/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-10	MISC. APPEAL SEC.	(Seat No-8)
250	156/2025	03.01.2025	WP (C) - 29275/2024	RAJAT KUMAR RATH	GENERAL		Order Dtd. 2025-01-02		(Seat No-8)
251	175/2025	03.01.2025	FAO-614/2020	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-03-	MISC. APPEAL SEC.	(Seat No-

							14		5)
25 2	186/20 25	03.01.2025	WP (C) - 30294/20 24	SURYA NARAYAN BEHERA	GENER AL		Petition With Annexures	WRIT BRANCH (DIVISI ON BENCH- 2)	(Sea t No- 112)
25 3	222/20 25	03.01.2025	ABLAPL- 10329/20 24	BIDYADHAR PANDA	GENER AL		Order Dtd. 2024-12- 24	BAIL-2	(Sea t No- 10)
25 4	249/20 25	03.01.2025	WP (C) - 31710/20 24	TAPAN SWAIN	GENER AL		Order Dtd. 2025-01- 02	WRIT BRANCH- 5	(Sea t No- 22)
25 5	253/20 25	03.01.2025	OJC- 1997/200 2	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024-12- 24	WRIT BRANCH (DIVISI ON BENCH- 3)	(Sea t No- 119)
25 6	282/20 25	03.01.2025	ABLAPL- 14964/20 24	OM PRAKASH SARAN	GENER AL		Order Dtd. 2025-01- 02		(Sea t No- 119)
25 7	297/20 25	03.01.2025	MACA- 1197/202 3	HIRARAM BHOI	GENER AL		Entire Document	MISC. APPEAL SEC.	(Sea t No- 9)
25 8	312/20 25	03.01.2025	WPC (OAC) - 1848/201 6	SANJIB KUMAR RATH	GENER AL		Order Dtd. 2024-08- 20	OA Branch	(Sea t No- 1)
25 9	357/20 25	03.01.2025	WPC (OAC) - 4678/201 6	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022-10- 20	OA Branch	(Sea t No- 1)
26 0	400/20 25	03.01.2025	WP (C) - 10627/20 24	CHIRANJEEV BIDYABHUSAN	GENER AL		Order Dtd. 2024-11- 13	WRIT BRANCH- 5	(Sea t No- 21)
26 1	426/20 25	03.01.2025	CRLREV- 304/2012	RAJENDRA NARAYAN ROUT	GENER AL		Petition With Annexures	CRIMINA L REVISIO N	(Sea t No- 1)
26 2	429/20 25	03.01.2025	MACA- 274/2023	HIRARAM BHOI	GENER AL		Entire Document	MISC. APPEAL SEC.	(Sea t No- 6)
26 3	438/20 25	03.01.2025	MACA- 1156/202	HIRARAM BHOI	GENER AL		Entire Document	MISC. APPEAL	(Sea t

			3					SEC.	No-9)
264	439/2025	03.01.2025	CRLREV-304/2012	RAJENDRA NARAYAN ROUT	GENERAL		Lower Court Record	CRIMINAL REVISION	(Seat No-1)
265	449/2025	03.01.2025	MACA-65/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-7)
266	451/2025	03.01.2025	MACA-60/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-7)
267	456/2025	03.01.2025	MACA-1116/2023	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-9)
268	462/2025	03.01.2025	MACA-372/2023	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-4)
269	466/2025	03.01.2025	MACA-32/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-7)
270	472/2025	03.01.2025	MACA-1016/2023	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-6)
271	473/2025	03.01.2025	MACA-624/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-6)
272	474/2025	03.01.2025	MACA-385/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-4)
273	475/2025	03.01.2025	MACA-312/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-4)
274	477/2025	03.01.2025	ABLAPL-14995/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-02		(Seat No-4)
275	480/2025	03.01.2025	ABLAPL-14964/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-02		(Seat No-4)
27	489/20	03.01.2025	ABLAPL-	SURESH	GENERAL		Order		(Sea

6	25		14954/2024	CHANDRA PRADHAN	AL		Dtd. 2025-01-02		t No-4)
277	493/2025	03.01.2025	RFA-139/2007	GOKUL KUMAR SURYA	GENERAL		Vakalatna ma		(Seat No-4)
278	207/2025	03.01.2025	CONTC-3713/2021	R K PANDA	GENERAL			CONTEMP T	(Seat No-2)
279	267/2025	03.01.2025	WP (C) - 17501/2006	L SAHOO	GENERAL			WRIT BRANCH-4	(Seat No-17)
280	268/2025	03.01.2025	WP (C) - 10024/2016	S C KHUNTIA	GENERAL				(Seat No-17)
281	269/2025	03.01.2025	WP (C) - 26569/2023	T SETHI	GENERAL			WRIT BRANCH-5	(Seat No-21)
282	271/2025	03.01.2025	WP (C) - 9980/2023	T SETHI	GENERAL			WRIT BRANCH-2	(Seat No-34)
283	273/2025	03.01.2025	CMP-965/2023	T SETHI	GENERAL			WRIT BRANCH-6	(Seat No-24)
284	275/2025	03.01.2025	WP (C) - 21424/2017	T SETHI	GENERAL				(Seat No-24)
285	276/2025	03.01.2025	WP (C) - 11765/2019	T SETHI	GENERAL			WRIT BRANCH-3	(Seat No-11)
286	278/2025	03.01.2025	WP (C) - 24461/2017	T SETHI	GENERAL				(Seat No-11)
287	279/2025	03.01.2025	WP (C) - 20153/2022	T SETHI	GENERAL			WRIT BRANCH-3	(Seat No-13)
288	280/2025	03.01.2025	WP (C) - 11657/2021	T SETHI	GENERAL			WRIT BRANCH-4	(Seat No-37)

289	281/2025	03.01.2025	WP (C) - 26556/2020	T SETHI	GENERAL			WRIT BRANCH-5	(Seat No-23)
290	284/2025	03.01.2025	WP (C) - 26601/2024	M K PANI	GENERAL				(Seat No-23)
291	286/2025	03.01.2025	ABLAPL-14965/2024	M K PANI	GENERAL			BAIL-1	(Seat No-2)
292	289/2025	03.01.2025	WP (C) - 1325/2016	B N SARANGI	GENERAL				(Seat No-2)
293	291/2025	03.01.2025	CMP-204/2020	G BARIK	GENERAL			WRIT BRANCH-2	(Seat No-7)
294	292/2025	03.01.2025	WP (C) - 28538/2024	P BASTIA	GENERAL				(Seat No-7)
295	293/2025	03.01.2025	CMP-905/2024	P BASTIA	GENERAL			WRIT BRANCH-7	(Seat No-5)
296	294/2025	03.01.2025	WP (C) - 16737/2022	A K PANDA	GENERAL			WRIT BRANCH-7	(Seat No-48)
297	295/2025	03.01.2025	FAO-72/2022	G C DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
298	296/2025	03.01.2025	CRLMC-3429/2024	D K BAL	GENERAL				(Seat No-2)
299	358/2025	03.01.2025	MACA-475/2018	M K PATI	GENERAL			MISC. APPEAL SEC.	(Seat No-1)
300	361/2025	03.01.2025	CMAPL-865/2023	M DAS	GENERAL			M. J. C.	(Seat No-3)
301	365/2025	03.01.2025	MATA-123/2023	B R SENAPATI	GENERAL			FIRST APPEAL	(Seat No-

									4)
302	369/2025	03.01.2025	WP (C) - 18177/2024	D BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
303	372/2025	03.01.2025	WP (C) - 849/2016	K DAS	GENERAL			WRIT BRANCH-2	(Seat No-34)
304	374/2025	03.01.2025	ABLAPL-13687/2022	M R BARIK	GENERAL			BAIL-1	(Seat No-1)
305	376/2025	03.01.2025	WP (C) - 31156/2024	P K MOHANTY	GENERAL				(Seat No-1)
306	378/2025	03.01.2025	WP (C) - 32072/2024	S K SWAIN	GENERAL			WRIT BRANCH-1	(Seat No-2)
307	379/2025	03.01.2025	WP (C) - 32072/2024	S K SWAIN	GENERAL			WRIT BRANCH-1	(Seat No-2)
308	380/2025	03.01.2025	WP (C) - 20501/2018	A K SARANGI	GENERAL				(Seat No-2)
309	381/2025	03.01.2025	CRLMP-1572/2022	PC DAS (2)	GENERAL			WRIT BRANCH-6	(Seat No-24)
310	382/2025	03.01.2025	WP (C) - 16574/2008	PC MOHANTY	GENERAL				(Seat No-24)
311	383/2025	03.01.2025	WP (C) - 17221/2024	S BISWAL	GENERAL				(Seat No-24)
312	384/2025	03.01.2025	WP (C) - 41028/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-38)
313	385/2025	03.01.2025	WP (C) - 41022/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-38)

314	386/2025	03.01.2025	WP (C) - 40627/2021	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
315	387/2025	03.01.2025	WP (C) - 40619/2021	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
316	388/2025	03.01.2025	WP (C) - 6569/2022	D K MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-7)
317	389/2025	03.01.2025	WP (C) - 1989/2022	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
318	390/2025	03.01.2025	WP (C) - 41035/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-38)
319	391/2025	03.01.2025	WP (C) - 1963/2022	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
320	392/2025	03.01.2025	WP (C) - 1965/2022	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
321	393/2025	03.01.2025	CRLA-286/2016	S K MOHARANA	GENERAL			CRIMINAL APPEAL	(Seat No-4)
322	394/2025	03.01.2025	TRP (C) - 148/2018	A MOHANTY	GENERAL			M. J. C.	(Seat No-6)
323	395/2025	03.01.2025	WP (C) - 11834/2017	S PALAI	GENERAL			WRIT BRANCH-8	(Seat No-43)
324	396/2025	03.01.2025	WP (C) - 9877/2007	P K MOHANTY	GENERAL				(Seat No-43)
325	397/2025	03.01.2025	WP (C) - 14728/2022	R K SAHU	GENERAL			WRIT BRANCH-4	(Seat No-37)
326	398/2025	03.01.2025	SA-356/2001	S SAMAL	GENERAL				(Seat No-

									37)
327	399/2025	03.01.2025	CRLMC-4402/2024	P K LENKA	GENERAL				(Seat No-37)
328	401/2025	03.01.2025	OJC-5715/1999	L K NAYAK	GENERAL				(Seat No-37)
329	402/2025	03.01.2025	CMP-1371/2024	G C SWAIN	GENERAL				(Seat No-37)
330	403/2025	03.01.2025	WP (C) - 22738/2010	B R MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No-3)
331	405/2025	03.01.2025	RVWPET-23/2023	B R MOHANTY	GENERAL			CIVIL REVISION	(Seat No-1)
332	406/2025	03.01.2025	OJC-293/1999	L D SAHOO	GENERAL				(Seat No-1)
333	407/2025	03.01.2025	WP (C) - 4068/2013	S MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-8)
334	408/2025	03.01.2025	WP (C) - 4069/2013	S MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-8)
335	409/2025	03.01.2025	WP (C) - 4071/2013	S MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-8)
336	410/2025	03.01.2025	WP (C) - 4070/2013	S MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No-8)
337	411/2025	03.01.2025	BLAPL-7928/2024	D SWAIN	GENERAL			BAIL-1	(Seat No-2)
338	412/2025	03.01.2025	BLAPL-11174/2024	B K HATI	GENERAL				(Seat No-2)
339	413/2025	03.01.2025	WP (C) - 32236/20	J P KAR	GENERAL				(Seat

			24						No-2)
340	414/2025	03.01.2025	ABLAPL-7075/2022	M R ROUTRAY	GENERAL			BAIL-2	(Seat No-17)
341	415/2025	03.01.2025	WP (C) - 2631/2023	G K NANDA	GENERAL			WRIT BRANCH-7	(Seat No-5)
342	416/2025	03.01.2025	CRLREV-153/2024	J BARIK	GENERAL			CRIMINAL REVISION	(Seat No-4)
343	417/2025	03.01.2025	WP (C) - 2246/2020	B K SWAIN	GENERAL			WRIT BRANCH-7	(Seat No-15)
344	418/2025	03.01.2025	CRLREV-159/2024	J BARIK	GENERAL			CRIMINAL REVISION	(Seat No-4)
345	419/2025	03.01.2025	CONTC-445/2019	S BHUYAN	GENERAL			CONTEMP T	(Seat No-4)
346	420/2025	03.01.2025	ARBA-11/2014	D NAYAK	GENERAL			M.J.C.	(Seat No-1)
347	421/2025	03.01.2025	OJC-14468/1998	B P MOHANTY	GENERAL				(Seat No-1)
348	422/2025	03.01.2025	WP (C) - 27591/2024	N K ROUT	GENERAL				(Seat No-1)
349	423/2025	03.01.2025	BLAPL-9358/2024	S DWIBEDI	GENERAL				(Seat No-1)
350	424/2025	03.01.2025	WP (C) - 19484/2015	S K NAYAK	GENERAL				(Seat No-1)
351	425/2025	03.01.2025	WP (C) - 17248/2010	B N MUDULI	GENERAL			WRIT BRANCH-6	(Seat No-25)
35	467/20	03.01.2025	WP (C) -	M R SAHOO	GENER		Order		(Sea

2	25		23024/2016		AL		Dtd. 2017-03-21		t No-25)
353	476/2025	03.01.2025	RFA-211/2008	T K BASIK	GENERAL			FIRST APPEAL	(Seat No-5)
354	478/2025	03.01.2025	WP (C) - 4061/2013	S MOHANTY	GENERAL				(Seat No-5)
355	481/2025	03.01.2025	BLAPL-9358/2024	D P DASH	GENERAL				(Seat No-5)
356	482/2025	03.01.2025	WP (C) - 21854/2024	B N SHADANGI	GENERAL				(Seat No-5)
357	497/2025	03.01.2025	CRLMC-4543/2024	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-01-02		(Seat No-5)
358	498/2025	03.01.2025	CRLMC-4545/2024	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-01-02		(Seat No-5)

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